NOTIFICATION

New Delhi, the 29th November, 2006

G.S.R. 296.—In exercise of the powers conferred by clause (a) of sub-section (2) of Section 56 of the Energy Conservation Act, 2001 (52 of 2001), the Central Government hereby makes the following rules to amend the Bureau of Energy Efficiency (Annual Report) Rules, 2005, namely:

1. **Short title and Commencement.**—(1) These rules may be called the Bureau of Energy Efficiency (Annual Report) Amendment Rules, 2006.

   (2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Bureau of Energy Efficiency (Annual Report) Rules, 2005, in rule 5, after the word “submit” the words “English and Hindi version of” shall be inserted.

[F.No. 10/7/2004-EM]


Footnote:—The principal rules were published vide G.S.R. 317 dated the 5th September, 2005.